## Supply of water to Rajasthan by BBMB

2146. SHRI RAMDAS AGARWAL: Will the Minister of POWER be pleased to state:

- (a) whether the daily requirement against the share of water decided by the Bhakra Beas Management Board (BBMB) is not being supplied to Rajasthan by Punjab and fluctuations/short supplies are normal practice on account of over the unilateral withdrawl by Punjab;
- (b) whether short supplies so caused has given rise to *dhama*, *andolans* and resentment among the farmers of Rajasthan; and
- (c) if so, by when Government intends to resolve the issue regarding transfer of control of headwork to Rajasthan?

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): (a) and (b) Rajasthan receives its share out of Ravi-Beas waters through Rajasthan Feeder & Bikaner Canal and out of Satluj water through Kami Singh and Sadul Branch off-taking from Tail Sirhind Feeder. Releases from Bhakra and Pong Reservoirs are made by Bhakra Beas Management Board (BBMB) as per requirements of States/decision taken in Technical Committee meeting held every month. It has generally been seen that during certain periods of heavy demand from all the States, the lower riparian States sometimes do not get their full share of supplies. The BBMB finds it difficult to ensure due supplies to the concerned States, as per their share, as the control of various Headworks and Control/Contact Points does not vest with the BBMB. However, whenever short supplies are delivered to Rajasthan, BBMB has been repeatedly requesting Punjab & Haryana for delivering correct supplies to Rajasthan. The Government of Rajasthan has informed that to short supply of water to Rajasthan, has sometimes led to Dharna, agitation by the affected people.

(c) The matter of transfer of control of head works is subjudice in the Hon'ble Supreme Court of India.

## Decrease in population of primitive tribes

†2147. SHRI RAGHUNANDAN SHARMA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the population of primitive tribes is decreasing;
- (b) if so, the details thereof;
- (c) whether Government has started a Central Government sponsored primitive tribal group development programme for all the round development of primitive tribes;

†Original notice of the question was received in Hindi.

- (d) if so, the details thereof;
- (e) the amount released and utilized for the development of tribes during the last three years; and
  - (f) the outcome of the development programme aimed at the welfare of these tribes?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHAR BHAI CHAUDHARY): (a) On the basis of the report received from the Registrar General of India, there is no indication that the total population of Primitive Tribal Groups (PTGs) is declining in the country.

- (b) Does not arise.
- (c) and (d) Yes Sir, the Scheme of 'Development of Particularly Vulnerable Tribal Groups' is being implemented which is meant exclusively for the overall development of PTGs. Activities under this scheme are being taken up as per the Conservation-cum-Development Plans (CCD) prepared by the States with habitat development approach such as housing, land distribution, land development, agricultural development, cattle development, income generation programmes, health-care, infrastructure development, social security etc.
- (e) The details of funds released to the States/UT during the last three years is given in the Statement (See below).
- (f) Based on the feed back from the State Governments, there have been considerable improvement in the availability of housing facilities, drinking water facilities, irrigation facilities, income level through various interventions, access to health and educational facilities.

## Statement

Details of Funds released to the States during 2007-08 to 2009-10 under the scheme of Development of Particularly Vulnerable Tribal Groups (PTGs)

(Rs in Lakh)

S.No.	Name of the State/UT	2007-08	2008-09	2009-10
1	2	3	.4	5
1	Andhra Pradesh	860.000	985.000	0.000
2	Chhattisgarh	700.000	615.330	0.000
3	Gujarat	500.000	1943.220	0.000

1	2	3	:4	5
4	Jharkhand	0.000	1068.000	0.000
5	Kerala	0.000	960.000	10.000
6	Karnataka	200.000	3227.000	0.000
7	Madhya Pradesh	1000.000	3754.900	5067.800
8	Maharashtra	497.000	2007.980	556.125
9	Orissa	1000.000	1243.000	1228.700
10	Rajasthan	0.000	1120.490	0.000
11	Tamil Nadu	0.000	673.000	0.000
12	Tripura	185.000	403.000	461.800
13	Uttarakhand	0.000	0.000	100.140
14	West Bengal	300.000	901.740	537.235
		5242.000	18902.660	7961.800
15	NGO Sector	543.892	304.124	399.960
	Total	5785.892	19206.784	8361.760

## Assistance for development of Scheduled Tribes in Rajasthan

†2148. SHRI ASHK ALI TAK: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the amount provided to Rajasthan by the Central Government during 2009-10 for the development of tribal sub-plan area on Maharashtra pattern;
- (b) whether the State Government has utilized the amount in the prescribed time and if not the reasons therefor; and
- (c) whether Government proposes to give more funds to the State in the next financial year for the development of scheduled tribe area and if so, the quantum thereof?

<sup>†</sup>Original notice of the question was received in Hindi.